RAJYA SABHA

Suicide in Rohini

2182.SHRI KUSHOK THIKSEY:

SHRI SURYABHAN PATIL VAHADANE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been invited to news items captioned, "Couple Commits Suicide in Rohini" and Rajdhani main Navdampati ne Atamhatya Kee," appearing in Hindustan Times and Nav Bharat Times, respectively, of 28th November, 1999;
 - (b) if so, Government's reaction thereon;
- (c) whether parents of deceased girl allege that she had been killed for dowry, whereas her in-laws term it as suicide;
 - (d) whether any arrests have been made; if so, the details thereof;
- (e) whether Government would entrust investigation to CBI to ensure fair investigation of the case; and
 - (0 if so, by when; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) Yes, Sir.

(b) to (0 On the basis of the statement made by the mother of the deceased lady, a case of dowry death was registered on 27th November, 1999 at Rohini Police Station and two of the accused persons were arrested. There is no proposal to entrust investigation of this case to any other agency as there is no reason to believe that the investigation being conducted by Delhi Police has not been fair and objective.

Financial Assistance to Bihar and NE to combat Militancy

2183.SHRI W. ANGOU SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government have sanctioned financial assistance to Bihar Government to combat militant activities in the State;
 - (b) if so, the details of the amount sanctioned; and
- (c) the details of financial assistance released to each State of North East to combat the insurgent movement in the Region, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (c) 'Public Order' and 'Police' are State subjects as